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B. Mohanty -Vrs- UOI

Orders/Directions Sl.No.05
O.A. No.312/15

Order dated 15th July, 2015.

CORAM
HON'BLE SHRI R.C.MISRA, MEMBER (A)

Heard Mr.P.R.J.Dash, learned counsel for the applicant and Mr.B.Swain, learned ACGSC, Mr.Dash has filed a Memo seeking withdrawal of this O.A. with liberty to file a better O.A. The prayer is allowed. Accordingly, the O.A. is disposed of as withdrawn with liberty being given to the applicant to file a better OA if so advised.

R.C.
MEMBER(A)